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D.Sethi vs.UOI

ADMISSION SL.NO.4  
O.A.No.260/00714/14  
Date-31.10.2014

CORAM  
HON'BLE SHRI R.C.MISRA, MEMBER(A)

Heard Shri D.K.Mohanty, learned counsel for the applicant and Shri S.Barik, learned ACGSC for the Respondents. On 30.09.2014 Shri Mohanty had submitted that the applicant was ordered to be transferred to Balichandrapur SO from the present place of posting at Joda SO and even though order of transfer was passed in February, 2014, he was not being relieved from his duties at the present place of posting. On the other hand, applicant was informed by the CPMG, Orissa Circle that he would be relieved only after a substitute is provided in his place. Shri Barik was therefore directed to obtain instructions as to why the authorities were not implementing their own orders in respect of the applicant. To-day, when the matter was taken up, Shri Barik has filed a Memo dated 29.10.2013 before the Tribunal in which it is mentioned that the CPMG, Orissa Circle (Res.No.2) has intimated that suitable instruction has been given to the Superintendent of Post Offices, Keonjhar Division, Keonjhar on 27.10.2014 to relieve the applicant immediately by way of local arrangement.

After hearing the learned counsels for both the sides, I am of the opinion that there is nothing <sup>that</sup> survives in this O.A. for being adjudicated any further. However, the matter is disposed of with direction to Respondent No.4, i.e.,

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Superintendent of Post Offices, Keonjhar Division to relieve the applicant by local arrangement as has been directed by Respondent No.2, within a period of <sup>a P</sup>fort-night from the date of receipt of this order.

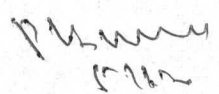
Ordered accordingly. No costs.

Send copy of this order to Respondent No.2 and 4 by Speed Post at the cost of the applicant for which Shri Mohanty undertakes to file the postal requisite by 3.11.2014.

  
MEMBER(A)

order dt. 31.10.14

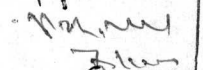
Copy of final order  
maybe given to  
counsels for both  
sides.

  
So (S)

Pragati  
3.11.14

order dt. 31.10.14

Copy of final order  
maybe given to lib  
and may sent to  
R-2 & 4 also paperbook  
at the cost of Applicant  
by speed post

Pragati  
7.11.14  
  
So (S)